## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1473/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Shyam Sundar Rathi

V/s.

Gammon Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv. Sushont Charm Advocate for Respondent

Seeking adjournment for filing withdrawal Application by petitioners. Adjournal to 9th January 2018. I undertake to inform the other side of mert date.

When other side of mert date.

## ORDER

## CP No. 1473/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen between them, at their request, list this matter on 9.1.2018, for filing withdrawal memo and consent terms.

Sd/V. NALLASENAPATHY
Member(Technical)

M. K. SHRAWAT Member (Judicial)